## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 19.12.2019 NOTICE

Take notice that the following matters Adjourned on 11.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	11.12.2019	28.01.2020
2.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. With	11.12.2019	31.01.2020
3.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	11.12.2019	31.01.2020
4.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. With	11.12.2019	31.01.2020
5.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	11.12.2019	31.01.2020
6.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies & Anr. Vs. Competition Commission of India & Ors. With	11.12.2019	31.01.2020
7.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	11.12.2019	31.01.2020
8.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs.	11.12.2019	31.01.2020

		Competition Commission of India		
		& Ors.		
		With	11.10.0010	21.01.2020
9.	Competition App.	Raghunath Industry Pvt. Ltd. &	11.12.2019	31.01.2020
	(AT) No. 57 of 2018	Anr.		
		Vs.		
		Competition Commission of India		
		& Anr. With		
10	Compatition Ann	Fortifield Security Solutions	11.12.2019	31.01.2020
10.	Competition App. (AT) No. 58 of 2018	Vs.	11.12.2019	31.01.2020
	(A1) No. 36 01 2016	Competition Commission of India		
		& Ors.		
		With		
11.	Competition App.	Raghunath Industry Pvt. Ltd. &	11.12.2019	31.01.2020
11.	(AT) No. 59 of 2018	Anr.	11.12.2019	31.01.2020
	(111) 1101 67 01 2010	Vs.		
		Competition Commission of India		
		& Anr.		
		With		
12.	Competition App.	Ecoman Enviro Solutions Pvt.	11.12.2019	31.01.2020
	(AT) No. 60 of 2018	Ltd. & Ors.		
		Vs.		
		Competition Commission of India		
		& Ors.		
		With		
13.	Competition App.	Fortifield Security Solutions	11.12.2019	31.01.2020
	(AT) No. 61 of 2018	Vs.		
		Competition Commission of India		
		& Ors.		
		With		
1.4	<u> </u>	LANG C. A. II. D. A. I. I.	11 12 2010	21.01.2020
14.	Competition App.	LAHS Green India Pvt. Ltd. &	11.12.2019	31.01.2020
	(AT) No. 67 of 2018	Anr. Vs.		
		Competition Commission of		
		India & Ors.		
		With		
		***************************************		
15.	Competition App.	Saara Traders Pvt. Ltd. & Anr.	11.12.2019	31.01.2020
	(AT) No. 68 of 2018	Vs.		
		Competition Commission of		
		India & Ors.		

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By Order

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